

(a) and (b). Of the approximately four lakhs spent on interior decoration; a sum of ninety three thousand rupees was spent on paintings and other decorative panels, details of which are furnished in the statement laid on the table of the house.

Statement

S. No.	Particulars	Cost Rs.
1.	6 Ceramic pots & 6 ceramic Ashtrays (Smt. Kiran Gujral)	3,100.00
2.	Mural (NAIKA)	15,000.00
3.	Art Work (1) (Shri Bishamber Nath Khanna)	3,000.00
4.	Art work (4) (Shri Satish Gujral)	6,000.00
5.	Graphic work (12) (Shri Roop Kishore Verma)	2,400.00
6.	Floor Ash Trays (6) (M/s. ESCRAFTS)	1,950.00
7.	Numdah (1) (Shri Ritendra Mazumdar)	500.00
8.	Antiques (HHEC) Garuda & Wood Carvings (1+2)	16,250.00
9.	Photographs (15) (M/Sc. Mahatta & Co. Archeological Survey,	4,312.40
10.	Blue Art Potteries (Glazed & unglazed tiles)	20,171.60
11.	Painting (1) (Shri Paritosh Sen)	2,500.00
12.	Wall Hangings (4) (HHEC)	3,102.00
13.	Fabrics	2,674.23
14.	Marble work	7,651.00
15.	Photographs—2@Rs. 400/- each (HHEC)	800.00
	TOTAL	93,410.00

@The above does not include 15% Design Fee+3% Handling charges charged by Handicrafts and Handloom Exports Corporation of India Ltd. (HHEC).

विदेशी पर्यटकों को आकर्षित करने

के लिए किया गया ध्यय

*289. श्री अशोक लाल बोहरा : क्या पर्यटन तथा असेनिक उद्ययन मंत्री यह बताने की कृपा करेंगे कि :

(क) विदेशी पर्यटकों को आकर्षित करने के लिए गत तीन वर्षों में देश के विभिन्न स्थानों में कुल कितनी धनराशि खर्च की गई है, तथा यह राशि किन स्थानों पर और किन-किन मदों पर खर्च की गई है ;

(ख) राजस्थान में पर्यटन की सुविधाओं की व्यवस्था करने हेतु भावी योजना का ब्यौरा क्या है और इस प्रयोजन के लिए कितनी राशि की व्यवस्था की गई है ; और

(ग) देश में भारतीय पर्यटकों, विशेषकर जन साधारण के लिए, अब तक दी गई सुविधाओं का ब्यौरा क्या है और भविष्य में ऐसी सुविधाओं की व्यवस्था करने के लिए बनाई गई योजनाओं का भी ब्यौरा क्या है ?

पर्यटन तथा असेनिक उद्ययन मंत्री (डा० कर्ण सिंह) : (क) सभा-पटल पर एक विवरण रखा जा रहा है। [घंघालय में रख दिया गया। देखिए संख्या L/T 2757/70]

(ख) राजस्थान में जयपुर, उदयपुर और जयपुर-भरतपुर-डींग काम्प्लेक्स को उन स्थानों में शामिल किया गया है जहां पर कि पर्यटन विभाग की चौथी पंचवर्षीय योजना में पर्यटक सुविधाओं प्रदान की जायेंगी और उनका सुधार किया जायेगा। इसके अतिरिक्त, जयपुर में एक युवा होस्टल के निर्माण, और भरतपुर पक्षी शरणस्थल में आवास और परिवहन सुविधाओं, एवं सरिस्का आखेट पशु शरणस्थल में परिवहन की व्यवस्था करने का प्रस्ताव है। इन योजनाओं के लिए धन विनियतन का निर्धारण बिस्तृत जांच के बाद किया जायेगा।

(ग) विभिन्न पर्यटन केन्द्रों पर अब तक प्रदान की गई पर्यटक सुविधाओं को दिखाने वाला एक विवरण सभा पटल पर रखा जा रहा है। भाग 11 की स्कीमों को समाप्त कर दिए जाने से, केन्द्र की चौथी पंचवर्षीय योजना का प्राथमिक उद्देश्य विदेशों से भारत को लक्ष्य बना कर आने वाले यातायात की सुविधायें प्रदान करना है। ये सभी सुविधायें भारतीय पर्यटकों को भी उपलब्ध हैं। इसके अतिरिक्त, योजना की अवधि के दौरान केन्द्रीय क्षेत्र में युवा होस्टलों की एक श्रृंखला के निर्माण का प्रस्ताव है।

Purchase of Aircrafts for Air Corporations

- *290. SHRI A. K. GOPALAN :
SHRI E. K. NAYANAR :
SHRI UMANATH :
SHRI C. K. CHAKRAPANI :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that Government made a delay of two years in giving approval to the acquisition of additional aircrafts for the Air Corporations ;

(b) if so, the reasons therefor ;

(c) whether the attention of Government has been drawn to the criticism made by the Chairman of the Air India with regard to this delay by Government , and

(d) if so, the reaction of Government thereto ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

(a) and (b). In July 1968, Indian Airlines submitted proposals to Government for the purchase of additional aircraft. While these were under consideration, serious allegations were made against a representative of one of the manufacturing firms whose aircraft was among those being considered. This necessitated a detailed enquiry into the matter by the Central Bureau of Investigation. In the background of these developments a high level Group was set up to evaluate different types of aircraft in order

to determine which would be best suited to the requirements of Indian Airlines. The Group submitted its report on the 29th December 1969 and a final decision was taken by the Government on the 9th January 1970.

(c) I have seen a newspaper report in this connection.

(d) With the acquisition of new aircraft the capacity of Indian Airlines will greatly improve.

Rules Regarding Service Conditions Applicable to Employees under Private Aviation Companies

- *291. SHRI VISWANATHA MENON:
SHRI GANESH GHOSH :
SHRI MOHAMMAD ISMAIL :
SHRI NAMBIAR :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the rules regarding service conditions are applicable to the employees working under the private civil aviation companies;

(b) if so, whether licences have been granted to such companies without making it obligatory on the employers to implement the rules regarding service conditions as are applicable to the Indian Airlines Corporation employees; and

(c) whether Government are considering a proposal to make the Indian Airlines Corporation service conditions for employees also applicable to the civil aviation employees in private companies ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) The service conditions applicable to the employees of the two Air Corporations are not automatically applicable to employees working under private civil aviation companies. This is a question of contract between the employers and the employees.

(b) Does not arise.

(c) No, Sir.